

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5603/2024

REKHA SINGH

Appellant(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

Date : 28-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Mr. Divesh Kumar, Adv.
Mr. Aman Kumar, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Respondent No.3 has filed counter affidavit.

Ld. counsel for the appellant is granted four weeks' time to take appropriate steps with regard to deceased respondent No.2.

Soft copies of original records of High Court and Trial Court have not been received. Let a reminder be issued.

List again on 28.02.2025. Counter affidavit, if any, be filed by respondent No.1 in the meantime.

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SUJATA SINGH
Registrar